

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1106
ANSWERED ON:29.11.2006
IMPORT OF MEDICAL EQUIPMENT
Singh Shri Rakesh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether maximum number of medical equipment being used in medical field in the country are imported;
- (b) if so, whether the Government proposes to prepare a scheme to manufacture these equipment indigenously; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) The Government is regulating manufacture and marketing of only those Sterile Medical devices, which are notified under Drugs and Cosmetics Act and Rules framed thereunder. Data regarding number of medical equipments imported in the country is not being maintained centrally.
- (b) No scheme for promotion of indigenus manufacture of medical equipments is at present under consideration in this Ministry.
- (c) Does not arise.